

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. (IB)-119(ND)/2017**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

**NAME OF THE COMPANY: M/s. Continental Piling & Excavation Pvt. Ltd. V/s. M/s. Cloud 9 Projects Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** For Petitioner (s): Mr. Saurabh Seth, Advocate  
Mr. Sumeera Seth, Advocate

For Respondent (s): Mr. Kanishka Prasad, Advocate

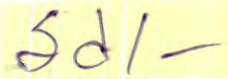
**Order**

Request for adjournment is being made by the respondent on the grounds that there has been a demise in the family of the arguing counsel.

In view of the same, adjourned to 11<sup>th</sup> July 2017. Reply of the respondents is stated to have been filed.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]